

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 187 of 1995

Tuesday this the 7th day of February, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

K.Krishnan Naik,  
Electrical Chargeman 'B'  
Southern Railway,  
Mangalore Railway Station  
residing at No. 31A,  
Railway Quarter, Mangalore.      ... Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

1. Union of India through  
the General Manager,  
Southern Railway,  
Park Town PO, Madras.3.
2. The Chief Personnel Officer,  
Southern Railway,  
Headquarters Office,  
Park Town PO, Madras.3.
3. The Divisional Personnel Officer,  
Southern Railway,  
Palghat Division, Palghat.      ... Respondents

(By Advocate Mr. Mathews J Nedumpara)

O R D E R

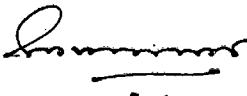
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges AI order posting him as Master Craftsman. According to applicant what is seemingly a promotion is really a demotion. We do not think that we are called upon to go into the question, as respondents Railways has agreed to examine the matter, if a representation is made by applicant, maintaining status quo. In view of this submission we permit applicant to make a representation of his grievances before the second respondent within two weeks of today. Second respondent will pass appropriate

orders on the representation as soon as he finds possible to do so. Till then status quo will be maintained in respect of the applicant.

2. We dispose of the application as aforesaid.  
No costs.

Dated 7th day of February, 1995.

  
S.P. BISWAS

ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

\*ks72\*

List of Annexures

**Annexure A1:** A true copy of the Order issued under  
No: J/E 3/95 of 19-1-95 issued by the  
3rd respondent.